

CONTENTS

PAGE

COMPOSITION OF THE COMMITTEE (iii)

INTRODUCTION (v)

REPORT	Action Taken by Government on the Recommendations/ Observations made by the Committee on Papers Laid on the Table in their Twelfth Report (16 th Lok Sabha)	01
Appendix	Statement showing Action Taken by Government on the Recommendations/ Observations of the Committee on Papers Laid on the Table in their Twelfth Report (16 th Lok Sabha)	02
Annexure	Extract of the Minutes of the sitting of the Committee held on 04 March, 2020.	04

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2019-2020)

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kusal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary
5. Shri K. P. Kashyap - Assistant Committee Officer

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Twenty First Report on the action taken by Government on the recommendations/observations contained in the Twelfth Report (Sixteenth Lok Sabha) of the Committee.

2. The Committee considered and adopted this Report at their sitting held on 04th March, 2020 and the Minutes of the sitting are given at Annexure-II.

3. For facility of reference, observations/recommendations of the Committee have been printed in bold in the body of the Report.

NEW DELHI
March, 2020
Phalguna,1941 (Saka)

(Shyam Singh Yadav)
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Twelfth Report (16th Lok Sabha) regarding All India Institute of Medical Sciences - Raipur, Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh which was presented to Lok Sabha on 10.08.2017.

2. The Action Taken Notes have since been received from the Government in respect of all the recommendations/observations contained in the aforesaid Report. Accordingly, the Statement showing the action taken by the Government on the recommendations/observations contained in the Twelfth Report (16th Lok Sabha) are given in Appendix.

3. The Committee in their Twelfth Report had pointed out the failure of the ministry of Health and Family Welfare regarding timely laying of the Annual Reports and Audited Accounts of all these 06 AIIMS for the years 2012-13 to 2014-15 and recommended that the documents of all these 06 AIIMS should be laid within stipulated time in future.

4. The Committee appreciate that the Government have accepted all the recommendations of the Committee made in the said Reports and have also taken concerted steps for their implementation.

5. The Committee observed that out of Six AIIMS, 04 AIIMS i.e. Raipur, Bhubaneswar, Jodhpur and Rishikesh laid their documents for the year 2017-2018 almost within stipulated time period and the documents of 02 AIIMS-Bhopal and Patna for the year 2017-18 were laid on the Table of the House with delay of 06 months. Further, the Annual Report and Audited Accounts of the AIIMS, Rishikesh for the year 2018-19 have laid on the Table of the House on 10.02.2020 with delay of 1 month and 10 days. However, the Annual Reports and Audited Accounts of other 05 AIIMS i.e. Raipur*, Bhubaneswar*, Jodhpur*, Bhopal and Patna not been laid yet. The documents of all the 06 AIIMS are required to be laid with in stipulated time period. The Committee, therefore, recommend to evolve an effective mechanism ensuring that the documents of each of the organisation are laid within the stipulated time frame in future. The Committee would like to be informed that steps taken by the Ministry in this regard.

.2020
1941(Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table

*The Annual Reports and Audited Accounts for the year 2018-19 have been laid on the Table of the House on 13.03.2020 with delay of 02 months and 13 days.

(Vide Para 2 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR TWELFTH REPORT (16TH LOK SABHA)

All India Institute of Medical Sciences – Raipur, Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh

Recommendation (Paragraph No. 16 to 18)

16. The Committee have time and again emphasized that both the Annual Reports and Audited Accounts of an Organisation should be laid on the Table of the House simultaneously so as to enable the Members of Parliament to get a complete picture of the working and activities of the Organisation. However, the Committee are disappointed to note that the Ministry of Health and Family Welfare has failed to comply with the specific recommendations of the Committee in laying the requisite documents of the All India Institute of Medical Sciences – Raipur, Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh before Parliament during the years 2012-13 to 2014-2015. The committee note that the Annual Reports and Audited Accounts for the years 2012-13 and 2013-14 were delayed ranging from 07 to 19 months. The Committee also note that the reasons for delay was mainly that the five Institutes were newly established, without proper infrastructure, man power, lack of Hindi translator, delay in appointment of Auditor, delay submission of Audit Report from C&AG and also lack of experience in laying of the requisite documents on the Table of the House.

17. The Committee also note that the work related to laying of the Annual Report and Audited Accounts for the year 2014-15 had been finished and Institution Board (IB) approval was taken by the end of December, but the requisite documents could not be laid in Winter Session. Further, the documents for the year 2014-15 were laid in Budget Session, 2016 with delays of 2½ months. The Institutes also assured to streamline the process of laying of documents in stipulated time in near future. The Committee appreciates the efforts taken by the Ministry/Institutes to lay the Annual Report and Audited Accounts for the year 2015-16 within the stipulated time period.

18. The Committee also impress upon the Ministry that if for any reasons, the Annual Reports and Audited Accounts of the Institutes could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid strictly within 30 days as recommended by the Committee in its earlier Report.

Reply by the Government

The Annual Reports and Audited Accounts of six new AIIMS for the year 2017-18 have been laid on the Table of the House, as follows;

AIIMS	Date of Laying of Annual Reports and Audited Account	Extent of delay
Bhopal	12.07.2019	6 months
Bhubaneswar	13.02.2019	1month
Jodhpur	08.02.2019	1month
Patna	12.07.2019	6 months
Raipur	13.02.2019	1month
Rishikesh	04.01.2019	4days

2. Also, the Delay Statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period was furnished at the time of laying of the report in the Lok Sabha.

3. Further, the Statement showing the dates of laying of the Annual Reports and Audited Accounts of AIIMS Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh for the years 2012-13 to 2015-16 is enclosed at Annexure – 1 Also The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of AIIMS Bhopal, Bhubaneswar, Jodhpur, Patna , Raipur and Rishikesh for the years 2012-13 to 2014-15 is enclosed at Annexure – II

(Z-28016/2019-PMSSY-IV dt. 6th August, 2019)

Annexure-I
vide para 03 of the Report

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the All India Institute of Medical Sciences - Raipur, Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh.

	Years	Date of laying of Annual Reports and Audited Accounts	Extent of delay
Raipur	2016-2017	05.01.2018	05 days
	2017-2018	13.02.2019	01 month and 13 days
	2018-2019	Not Laid	-
Bhopal	2016-2017	05.01.2018	05 days
	2017-2018	12.07.2019	06 months and 12 days
	2018-2019	Not Laid	-
Bhubaneswar	2016-2017	05.01.2018	05 days
	2017-2018	13.02.2019	01 month and 13 days
	2018-2019	Not Laid	-
Jodhpur	2016-2017	05.01.2018	05 days
	2017-2018	08.02.2019	01 month and 08 days
	2018-2019	Not Laid	-
Patna	2016-2017	20.07.2018	06 months and 20 days
	2017-2018	12.07.2019	06 months and 12 days
	2018-2019	Not Laid	-
Rishikesh	2016-2017	20.07.2018	06 months and 20 days
	2017-2018	04.01.2019	04 days
	2018-2019	10.02.2020	01 month and 10 days

**EXTRACTS OF MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)**

The Committee sat on Wednesday, 04th March 2020 from 15:00 hrs to 16:00 hrs. in Committee Room 'E', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Pallab Lochan Das
4. Choudhary Mehboob Ali Kaiser
5. Dr. Amol Ramsing Kolhi
6. Shri Raja Amareshwara Naik
7. Shri Jamyang Tsering Namgyal
8. Shri T.N. Prathapan
9. Shri Saptagiri Ulaka
10. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director

X X X X X

X X X X X

X X X X X

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and explained the purpose of convening the meeting.

3. The Committee then took up for consideration Eight Draft Reports (Original) regarding delay in laying of the Annual Report and Audited Accounts of :-

- i. Bharat Broadband Network Limited (BBNL), New Delhi;
- ii. SEZ- FALTA Kolkata, SEEPZ Mumbai and NOIDA;
- iii. Rashtriya Madhyamik Shiksha Abhiyan (RMSA), New Delhi;
- iv. National Council for Teachers Education, New Delhi;
- v. Science & Engineering Research Board, New Delhi;
- vi. National Sports Development Fund (NSDF);
- vii. Five Zonal Cultural Centres i.e., South Zone Cultural Centre (SZCC) Thanjavur, West Zone Cultural Centre (WZCC) Udaipur, South Central Zone Cultural Centre (SCZCC) Nagpur, North Central Zone Cultural Centre (NCZCC) Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur;
- viii. Export Inspection Council of India (EIC),

After deliberations, the Committee adopted the Eight Original Reports without modifications.

4. Thereafter, the Committee took up for consideration Fifteen Action Taken Reports regarding Recommendations/Observations made by the Committee in their Original Reports regarding delay in laying of the Annual Reports and Audited Accounts of:-

- i. Central Pollution Control Board (CPCB), New Delhi;
- ii. National Council of Educational Research & Training (NCERT), New Delhi;
- iii. Banaras Hindu University, Varanasi;
- iv. Aligarh Muslim University, Aligarh;
- v. Nehru Yuva Kendra Sangathan (NYKS), New Delhi;
- vi. National Institute of Solar Energy (NISE), New Delhi;
- vii. Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi;
- viii. National Commission for Scheduled Castes (NCST), New Delhi
- ix. National Commission for Safai Karamcharis (NCSK), New Delhi
- x. National Institute of Technology, Meghalaya;
- xi. National Institute of Technology, Mizoram;
- xii. National Mission for Clean Ganga (NMCG), New Delhi;
- xiii. AIIMS (Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh);
- xiv. Centre for Development for Telematics (CDOT), New Delhi; and
- xv. National Institute of Pharmaceutical Education Research (NIPER), Mohali.

After deliberations, the Committee adopted the Fifteen Action Taken Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present both the Original and Action Taken Reports to the Parliament.

6-16. X X X X X X

The Committee then adjourned.
